

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. C.A.(CAA)/57(MB)2024

IN THE MATTER OF
INDIA TRANSACT SERVICES LIMITED

U/s 230 of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Hemant Sethi, Adv. Devanshi Sethi i/b Hemant Sethi
& Co. (PH)

For the Respondent:

ORDER

Heard. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/